



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 134/BB/2017	-	For hearing	Rule-6 of IB	K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	YAMINI HARISH FOR MANEESHA KONGOVI 9538850442	Respondent No. 1	
2.	VIKRAM PHADKE 9900643670	Operational Auditor	

ORDER

Counsel for Operational Creditor is present. He has filed memo with annexures that, notice has been served on the Corporate Debtor. Ms. Maneesha Kongovi, Advocate filed vakalath for Corporate Debtor. For filing objections list it on 22/03/2018.


Member (T)


Member (J)